

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-309  
IB - 2754/ND/2019

IN THE MATTER OF:

M/s. Olympus Metal Pvt Ltd.

Vs

M/s. Baldeo Metals Pvt Ltd.

....Applicant

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 14.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

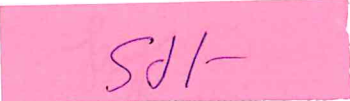
PRESENT:

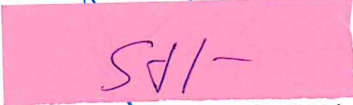
For the Applicant : Adv. Rajat Jain and Adv. A.K. Vali

For the Respondent :

ORDER

Notice be issued to the Corporate Debtor vide all modes including process of this bench. Affidavit of service be filed. Dasti. Be listed on 04.12.2019.

  
(SUMITA PURKAYASTHA)  
MEMBER (T)

  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

LV